

21

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 33 of 2017 in CP No. 17/397-398/NCLT/AHM/2016**



Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017**

Name of the Company: Bhupendra Patel & Ors.  
V/s.  
Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

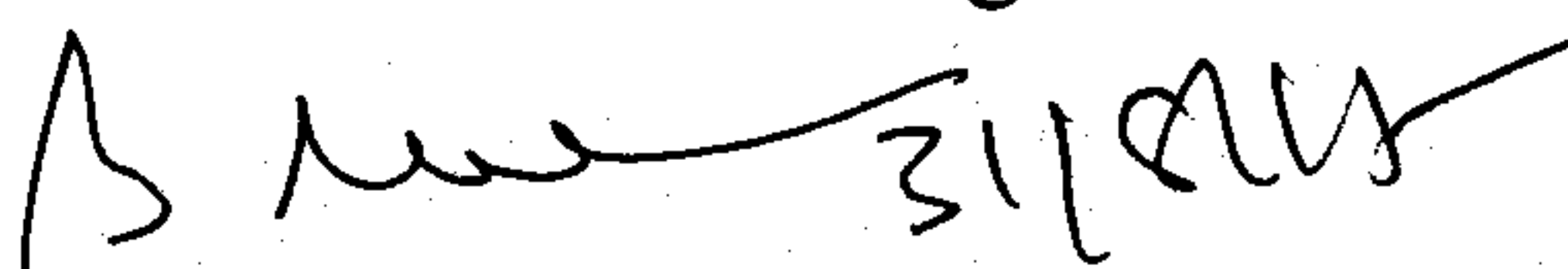
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HITESH BUCH	PCS	For R &	
2.	DHIREN R. DAVE	PCS	Petitioners	

**ORDER**

Learned PCS Mr. Dhiren Dave present for Original Petitioners. Learned PCS Mr. Hitesh Buch present for Original Respondent No.2 None present for other Respondents.

Both sides PCS agreed for hearing of IA 33/2016 along with CP 17/2016.

Hence, list IA 33/2016 with CP 17/2016 on 12.10.2017 for final hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 31st day of August, 2017.